1	2	3	4	5
16.	Rangareddy	1	*	*
17.	Visakhapatnam	3	384	384
18.	Warangal	1	*	*
	Total:	77	47896	21506

Note: *Indicates that only the infrastructure part of the projects was approved.

Staff strength not being in accordance with reservation policy

- 262. SHRI AMBETH RAJAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:
- (a) the details of total sanctioned staff strength in the Ministry, group-wise *i.e.* Group A to Group D;
- (b) out of the total strength, the number of jobs earmarked for Scheduled Castes/Scheduled Tribes category as per Government of India's reservation policy; and
- (c) the reasons, if any, for the staff strength not being in accordance with the reservation policy of Government of India?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) The details of total sanctioned staff strength in the Ministry are given in Statement-I (See below).

(b) and (c) Ministry of Housing and Urban Poverty Alleviation was part of Ministry of Urban Development till 2004. Cadre strength of Ministry of Housing and Urban Poverty Alleviation is still being maintained by Ministry of Urban Development. There are no separate reservations earmarked for Ministry of Housing and Urban Poverty Alleviation. Group-wise position of sanctioned strength, existing strength and the representation of SC/STs are given in Statement-II (See below). Reservation Policy is not applicable in deputation posts and Department of Personnel and Training implements the reservation policy of Government of India for Group 'A' and Group 'B' posts on centralized basis.

Statement-I

Details of total sanctioned staff strength in the Ministry, group-wise

i.e. Group A to Group D

Group 'A'	_	26	
Group 'B'	_	57	
Group 'C'	_	21	
Group 'D'	_	02	

Statement-II

Group-wise sanctioned strength of M/o Housing and Urban Poverty Alleviation

	Sanctioned	Existing	SC	ST
	strength	strength		
	1	2	3	4
Group A				
Secretary	1	1	_	_
Joint Secretary	3	3	_	_
DS/Director	7	4	_	_
Sr. PPS	1	1	_	_
Under Secretary	8	7	_	2
Pr. Pvt. Secy.	3	3	_	_
Research Officer	1			
Deputy Director	2			
TOTAL:	26			
Group B				
Section Officer	9	6	2	1
Private Secretary	7	7	1	_
Research Assistant	6			
Stenographer Grade 'C'	11	5	_	_
Assistant	21	21	3	4
Accounts Officer	02			
Accountant	01			
TOTAL:	57			
Group C				
Stenographer Grade 'D'	03	1	_	_
UDC	07	3	1	_
LDC	06	2	1	_
Statistical Assistant	03			

1	2	3	4
02	2	1	_
21			
02	2	1	_
Total	02		
	21	02 2 2 02 2	02 2 1 02 2 1

Proposal for slum free municipalities in Andhra Pradesh

263. SHRI M.V. MYSURA REDDY: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that the Ministry has identified 125 municipalities in Andhra Pradesh to make them slum-free in five years;
 - (b) if so, the details of municipalities identified, district-wise;
- (c) whether it is also a fact that Government has given green signal for an expenditure of `24,567.73 crores;
 - (d) the amount allocated and released for 2010-11 in identified municipalities; and
 - (e) the details of works undertaken and completed in the above municipalities?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) No, Sir. Howsoever, in pursuance of the Government's vision of creating a Slum-free India, a new scheme 'Rajiv Awas Yojana' (RAY) has been launched on 02.06.2011. The RAY scheme stipulates that the selection of the cities will be done in consultation with the Centre. The States would be required to include all the mission cities of JNNURM, preferably cities with more than 3 lakh population as per 2001 Census; and other smaller cities, with due consideration to the pace of growth of the city, of slums, predominance of minority population, and areas where property rights are assigned. The scheme will progress at the pace set by the States.

- (c) No, Sir.
- (d) The Government of India has released Rs. 14.41 Crores (4.72 in the Financial Year 2009-10 and Rs. 9.69 crore in the Financial Year 2010-11) under the preparatory phase of the Rajiv Awas Yojana *i.e.* Slum Free City Planning Scheme for 10 cities of Andhra Pradesh.
- (e) The Government of Andhra Pradesh has reported on the progress of the preparatory activities *i.e.* Slum Survey and entry into slum MIS, GIS Mapping, GIS & MIS Integration, Engagement lead NGO/CBOs, Preparation of City/State Plan of Action and Preparation of Pilot DPRs. The detailed progress report as reported by the State Government of Andhra Pradesh is given in Statement.